## National Company Law Tribunal Allahabad Bench

CP No. (IB) 55/ALD/2017 (ANO. 39/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

**COMPANY LAW TRIBUNAL ON 22.02.2018** 

NAME OF THE COMPANY: Smt Kunti Singh VIS L.M.L L+d

SECTION OF THE COMPANIES ACT/ 1 & B CODE: Insulvency code of 2016

SI. NO.

Name

Designation

Representation

Signature

<u>1.</u>

2.

## C.P. No. (IB) 55/ALD/2017, CA No. 39/2018

The present case is filed in respect of the Corporate Debtor Company through Resolution Professional.

The Registry is directed to make scrutiny of the same and to issue a notice to the Respondent.

The matter to be listed on 23<sup>rd</sup> March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)